HON'BLE HIGH COURT OF UTTARAKHAND, AT NAINITAL

OFFICE MEMORANDUM

No. 27 /UHC/Copying Section/2021, Dated 03.05.2021

Sub: Certified Copies during COVID Pandemic

On the subject above, I am directed to say that considering the difficulties in obtaining certified copies of judgments and orders of the Hon'ble Court, and sending them to destinations concerned during the ongoing COVID Pandemic, due to various restrictions on the public movements, for interest of the litigants, Para 9 of Notification No. 164/Admin.B/2021 dated 01.05.2021 of the Hon'ble Court provides as follow-

"Where print out of a judgment/order, uploaded in CIS/NJDG is present before any Court/Tribunal subordinate to the High Court, or before any Authority or Person, the authenticity of such judgment/order shall be ascertained by such Court/Tribunal/ Authority /Person by comparing the same with the judgment/order uploaded in the CIS/NJDG, and where the authenticity has been so ascertained, the said Court/Tribunal/Authority/Person shall not press for the certified copy, and shall act, as if the print out, so presented, is the certified copy."

While inviting the kind attention to the aforesaid provision, I am directed to request all the members of the Bar that instead of applying for the certified copies, the said provision be followed for convenience and benefits of all the concerned during the Pandemic.

By Orders of Hon'ble the Chief Justice

Registrar (Judicial)

No. 2121 /UHC/Copying Section/2021, Dated 03.05.2021 Copy to the followings for information and needful-

- 1. Chief Standing Counsel/Government Advocate, Uttarakhand
- 2. Assistant Solicitor General for Government of India at Nainital
- 3. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
- 4. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar
- 5. All the Courts, Subordinate to the Hon'ble High Court
- 6. Computer Section for uploading a copy in official website of the Hon'ble Court
- 7. Guard File/Notice Board.

(Deputy Registrar)